

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for prohibition on indication of caste, religion, community or region, etc., with the name."

The motion was adopted.

SHRI D. D. DESAI: I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL*

Insertion of new Articles 23A, 23B and 23C)

श्री यमुना प्रसाद शास्त्री (रीवा) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करना हूँ कि मुझे भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री यमुना प्रसाद शास्त्री : मैं विधेयक को पुरःस्थापित करता हूँ ।

INDIAN SOCIAL DISPARITIES ABOLITION BILL*

श्री रूपनाथ सिंह यादव (प्रतापगढ़) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे सामाजिक विषमताओं और जातिवाद का उन्मूलन करने तथा हरिजनों, गिरिजनों और अन्य पिछड़े वर्गों के शैक्षणिक, सामाजिक और आर्थिक पिछड़ेपन को दूर करने का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for abolition of social disparities, casteism and removal of educational, social and economic backwardness of Harijans, Girijans and other backward classes."

The motion was adopted.

श्री रूपनाथ सिंह यादव : मैं विधेयक को पुरःस्थापित करता हूँ ।

CONSTITUTION (AMENDMENT) BILL*

(Amendment of Article 80)

श्री श्रीम प्रकाश त्यागी (बहराइच) :
उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि मुझे भारत के संविधान में अनुच्छेद 80 का संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाये ।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

The motion was adopted.

श्री श्रीम प्रकाश त्यागी : मैं विधेयक को पुरःस्थापित करता हूँ ।

CODE OF CIVIL PROCEDURE (AMENDMENT) BILL*
(Amendment of Order XVII)

SHRI NIRMAL CHANDRA JAIN (Seoni): I move for leave to introduce a Bill further to amend the Code of Civil Procedure, 1908.

MR. DEPUTY-SPEAKER: The question is: